GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2297 ANSWERED ON:03.08.2015 OPEC Seminar at Vienna Ashok Kumar Shri K.;Pradhan Shri Nagendra Kumar;Raut Shri Vinayak Bhaurao;Shewale Shri Rahul Ramesh;Shinde Dr. Shrikant Eknath;Singh Deo Shri Kalikesh Narayan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether India has participated in the recently held seminar of Oil Producing and Exporting Countries (OPEC);

(b) if so, the details thereof along with issue raised by India and consensus made amongst OPEC in this regard;

(c) whether OPEC is demanding to pay more to subsidise transportation cost from Asian buyers as compared to other countries;

(d) if so, reaction of the Government thereto; and

(e) the details of the import of crude oil from OPEC countries during the last three years and the current year along with premium paid by Indian Government?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b): Yes, Madam. India participated in the 6th International Seminar Organised by Oil Producing and Exporting Countries (OPEC) held at Vienna on June 3-4, 2015. Minister of State (I/C), Ministry of Petroleum & Natural Gas led the delegation in the said Seminar. He raised the issue of charging of higher amounts for crude known as 'Asian Premium' from Asian countries like India and suggested that in the changed context of world energy map, Asian countries should get dividend rather than paying a premium. PSU refineries are importing crude oil on Term Contract and Spot Purchase basis. Under term contract, the crude is generally imported at Official Selling Price (OSP) and under Spot Purchase, import is done through competitive bidding.

(c) & (d): No such information is available with this Ministry in this regard.

(e): The details of the import of crude oil from OPEC countries during the last three years and current year are placed at Annexure -'A'.